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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 77/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sakthi Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power Gencom Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYAKANTH		9849866556	Y. S. K.


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Rao Prasad	Advocate	9440236034	Prasad

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present.

At their request, list the matter on 25.07.2018.


Member (J)

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